

37. Shajpur	24
38. Shivpuri	34
39. Sidhi	36
40. Surguja	83
41. Tikamgarh	83
42. Ujjain	27
43. Vidihsa	18
44. West Nimar	45

Total:	1600
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[English]

Winding up of Export Inspection Agencies

5189. SHRI ANBARASU ERA: Will the Minister of COMMERCE be pleased to state:

(a) whether the Government propose to wind up some of the offices of Export Inspection Agencies;

(b) if so, the details thereof and the reasons therefor;

(c) whether the Government have retrenched or propose to retrench some of the officials of these Export Inspection Agencies;

(d) if so, the details thereof and the reasons therefor; and

(e) the steps taken or proposed to be taken the Government to accommodate such officials in some other organisations etc.?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI SALMAN KHURSHEED): (a) and (b). Pursuant

to the Government policy of making the exporters responsible for meeting the foreign buyers' quality requirements, the work load of the offices of the Export Inspection Agencies (EIAs) may get reduced, resulting in surplus manpower.

(c) to (e). 205 surplus posts in various cadres in Export Inspection Agency, Calcutta, have been abolished and, consequently, 205 officials became surplus to the requirements. Efforts to redeploy these employees in other organisations were not successful. Hence, it was decided to retrench the surplus manpower. However, 159 Export Inspection Agency, Calcutta, employees expressed their willingness for their redeployment in the Export Inspection Agencies at Bombay, Cochin, Delhi and Madras. Accordingly, posting orders of these officials were issued by Director, Export Inspection Council, on 6th August, 1991.

Share of Capital Cost of Indira Gandhi Nahar Pariyojana Jodhpur Lift Canal

5190. SHRIMATI VASUNDHARA RAJE: Will the Minister of DEFENCE be pleased to state: